



**OFFICE OF THE DEPUTY COMMISSIONER OF POLICE:
WEST DISTRICT, NEW DELHI**

Email- dep.west@delhipolice.gov.in Phone No. 25500935

No. _____ /SO/West District dated Delhi the ____/____/2024.

To,

The District Judge,
Tis Hazari Courts,
New Delhi.

Subject: Exemption of police staff for dt. 22nd, 23rd and 25th January, 2024.

Sir,

In view of upcoming "Pran Pratishtha" ceremony at Ayodhya and Republic Day 2024 celebrations, there is a heavy law and order arrangement in Delhi, which would make it difficult for the staff to attend the court matters on the days of ceremonies and full-dress rehearsal.

Hence, it is requested to direct all the courts to exempt the personal appearance of police staff in the courts on 22nd, 23rd and 25th January, 2024, unless extremely necessary.

J. Veer
(VICHITRA VEER) IPS
Deputy Commissioner of Police,
West District, New Delhi

PD 885 (w)
19/01/2024

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Be circulated

*Personal appearance of
police staff be exempted
on 22nd, 23rd and 25th Jan. 24 unless extremely necessary.*

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 790/SO/West District /Cir1./Gen1./West/THC/2024

Dated 27/1/24

CIRCULAR

Sub:- Exemption of Police Staff for Dated 22nd , 23rd and 25th January, 2024.

Forwarded copy of the Letter No. 790/SO/West District Dated 18.01.2024 received, on the subject cited above, from Sh. Vichitra Veer, IPS, Deputy Commissioner of Police, West District, New Delhi with the direction of Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi to exempt the personal appearance of Police Staff in the Courts on 22nd , 23rd and 25th January, 2024, unless extremely necessary for information and compliance/necessary action to:-

1. All the Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Official to upload the same on Centralized Website through LAYERS as well as on the Website of West District.
3. Reader to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request for uploading the same on LAYERS.


(AJAY GUPTA)

Officer Incharge, General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.